RAJYA SABHA
UNSTARRED QUESTION No. 427
TO BE ANSWERED ON 13.12.2018

PARAMETERS TO DETERMINE BPL

427. SHRI NARAYAN RANE :

Will the Minister of PLANNING be pleased to state:

(a) whether the Ministry is working on any action plan to determine the parameters of identifying people living Below Poverty Line (BPL) and after considering all aspects provide benefits of schemes to them;

(b) if so, the aspects covered therein and by when its report is expected to be finalised on the basis of which BPL people could be identified and benefits of schemes could be provided to them;

(c) whether it is a fact that Government is avoiding to identify people living below poverty line which is causing inordinate delay in providing them benefits; and

(d) if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS
(RAO INDERJIT SINGH)

(a) to (d) Since the subject matter of the above Rajya Sabha Question pertains to M/o Rural Development, hence, information was sought from the same and on the basis of information received from M/o Rural Development it is informed that Government got conducted a combined Socio Economic and Caste Census (SECC) in 2011 to generate a large number of socio and economic indicators for ranking of households across the country for both rural and urban areas. SECC 2011 provides data on households regarding various aspects of their socio-economic status – housing, land-holding/landlessness, educational status, status of women, the differently able, occupation, possession of assets, SC/ST households,, incomes etc. Ministry of Rural Development is using SECC-2011 data for selecting beneficiaries for its programmes. Eligibility is decided through a three-step process involving 13 (thirteen) Automatic Exclusion parameters for identifying not-poor households, 5 (five) Automatic Inclusion parameters for identifying poorest of the poor households and 7 (seven) Deprivation Criteria for identifying poor households. Beneficiary list in terms of SECC data is placed before Gram Sabha for inviting claims and objections. Claims and objections received thereon are decided by authorized appellate authority in Districts. Ministry of Rural Development is using Socio Economic Caste Census – 2011 (SECC-2011) data for identifying beneficiaries under its programme. SECC data is also being used for Pradhan Mantri Ujjwala Yojana (PMUY) and Pradhan Mantri Sahaj Bijli Har Ghar Yojana (SAUBHAGYA). States have expressed satisfaction on use of SECC-2011 for identifying beneficiaries.